

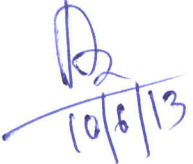
A-22011/1/2013-Ad.II I(Part)
Government of India
Ministry of Corporate Affairs

New Delhi, dated the 10-6-2013

OFFICE ORDER

The competent authority, in the Ministry, has approved the following, with immediate effect :

- (a) **Sh. SRD Patil, JTS** and **Sh. Sudhir Phaye, JTS** shall also hold the charge of AROC in ROC Mumbai, in addition to their existing charge in Pune and Goa offices.
- (b) This arrangement, for a period of 60 days, is for the purpose of clearance of the pendency in ROC Mumbai office in MCA21 system.
- (c) They will discharge the additional responsibilities from their present offices only.


10/6/13

(R K Pandey)

Under Secretary to the Government of India
Telefax: 23383507

To

1. Sh. SRD Patil, JTS
2. Sh. Sudhir Phaye, JTS
3. SrPPS/PPS/PS to Secretary, AS and JS(B)
4. EG Cell for placing this OM in Employees Corner (transfer/postings)